## Insolvency and Bankruptcy Board of India 7<sup>th</sup> Floor, Mayur Bhawan, Connaught Circus, New Delhi, 110001

**File No.:** HR-13011/1/2021-IBBI(295)-1

Dated: 17<sup>th</sup> March 2023

## **CORRIGENDUM**

## Sub: Appointment of Executive Director (ED) on deputation basis.

Please refer to the IBBI's vacancy notice of even number dated 9<sup>th</sup> March, 2023 on the above mentioned subject. The details regarding Pay and Allowances as mentioned under **para 5(I) of Annexure-A** of the said vacancy notice for the post of ED in IBBI on deputation basis may instead be read as under:

## Pay and Allowances:

**Remuneration:** IBBI has adopted pay on the pattern of SEBI pay scales for its executives and the same are under revision. The present pay for the Executive Director is Rs. 120500 - 3500(2) - 127500(3). Other benefits including House allowance, Transport, LFC and Medical Benefits will be admissible. The pay of the officers joining IBBI on deputation basis will be fixed under pay scale of IBBI and he will be entitled for other benefits/perks admissible in IBBI.

Sd/-

(Ravi Kumar Vashisht) Deputy General Manager Tel: 011-23462870 Email: ravi.vashisht@ibbi.gov.in

Encl.: As above.

- 1. Secretary, Ministry of Corporate Affairs, Shastri Bhawan, New Delhi with a request to get this corrigendum placed on the Ministry's Website.
- 2. Technical Director, Department of Personnel and Training, New Delhi with a request to get this corrigendum placed on DoP&T website.
- 3. Information Technology Division in IBBI with a request to get this corrigendum placed on IBBI Website.